

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-09-2023 AT 10:30 AM

**IA No. 624/2020 & Company Appeal 47/2022 in IANo. 624/2020 in
CP No. 211/241/HDB/2020**
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Vineela Balla

...Petitioner

VS

Research City Business Solutions Pvt Ltd & others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Heard, the rejoinder submissions of Learned PCS Mr. Chidambaram, for Respondent Nos. 1 to 4. For filing written submissions 15 days time is granted and it should be filed through e-filing. Thereafter the date of orders will be given.

Let the Company Appeal 47/2022 in IA No624/2020 & IA No 624/2020 also be listed along with the Company Petition.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)